

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13661/2024 BLAPL/4603/2024	PRASANTA LENKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /229 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh CT/0000079/2024
2	D-BLAPL/13700/2024 BLAPL/4604/2024	KAMINI MALLIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUAKHIA /208 /2022 A.D.J.,JJPUR(Jajapur) CT/0000126/2022
3	D-BLAPL/13603/2024 BLAPL/4605/2024	MOHAN GOCHHI VS STATE OF ODISHA	DINESH CHANDRA RAY VS	DIGAPAHANDI /94 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000115/2024
4	D-BLAPL/13686/2024 BLAPL/4606/2024	RAKESH@ASHUTOSH MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /99 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000022/2024
5	D-BLAPL/13657/2024 BLAPL/4607/2024	K. BRUNDABAN REDDY @ BRUNDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BEGUNIAPADA /167 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000673/2024
6	D-BLAPL/13178/2024 BLAPL/4608/2024	SK. RINKA@SK. SAFIRUDDIN VS STATE OF ODISHA	APURBA DAS VS	BASUDEVPUR /94 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000011/2024
7	D-BLAPL/13286/2024 BLAPL/4609/2024	PUSPALATA SATPATHY@NANDA VS STATE OF ODISHA	BHARAT JALLI VS	ATHGARH /233 /2023 ADDL.SSESSIONS JUDGE,ATHAGARH(C ST/0000020/2024
8	D-BLAPL/13758/2024 BLAPL/4610/2024	BABULI BISWAL VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /97 /2024 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000094/2024
9	D-BLAPL/13625/2024 BLAPL/4611/2024	PINKY MEHER@SUKANTALA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
10	D-BLAPL/13638/2024 BLAPL/4612/2024	GYANARANJAN MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000008/2024
11	D-BLAPL/13711/2024 BLAPL/4613/2024	GANESH BURMAN VS STATE OF ODISHA	NIKITA TRIPATHY VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024

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12	D-BLAPL/12518/2024 BLAPL/4614/2024	SANIA @ DEBASIS DAS VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	JAGATSINGPUR /851 /2022 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000424/2022
13	D-BLAPL/13770/2024 BLAPL/4615/2024	RABINDRA KUMAR SAHU @ RABINDRA SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	BAHALDA /48 /2024 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000464/2024
14	D-BLAPL/13173/2024 BLAPL/4616/2024	RAM PRASAD ROY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /226 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000020/2024
15	D-BLAPL/13807/2024 BLAPL/4617/2024	SRIMATI KARJI VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000176/2024
16	D-BLAPL/13779/2024 BLAPL/4618/2024	DINESH KUMAR VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS 2(A)CC/0000292/2024
17	D-BLAPL/13772/2024 BLAPL/4619/2024	SIBA HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /79 /2009 A.D.J.,JEYPORE(Koraput) CT/0000035/2021
18	D-BLAPL/13780/2024 BLAPL/4620/2024	JAHIR KHAN VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000065/2024
19	D-BLAPL/13816/2024 BLAPL/4621/2024	ROCKY BEERO VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000176/2024
20	D-BLAPL/13142/2024 BLAPL/4622/2024	BHUJA HANS VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /102 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000296/2024
21	D-BLAPL/10781/2024 BLAPL/4623/2024	BIRANCHI NARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /16 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Kho TR/0000057/2022
22	D-BLAPL/10830/2024 BLAPL/4624/2024	PINTU @ PINTA LENKA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	GOP /133 /2023 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000112/2023
23	D-BLAPL/13850/2024	SAROJ KUMAR SETHI	GURU PRASAD PANDA	BADAGODA P.S. /252 /2024

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	BLAPL/4625/2024	VS STATE OF ODISHA	VS	J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000461/2024
24	D-BLAPL/11395/2024 BLAPL/4626/2024	BANAMALI MEHER VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /93 /2023 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000057/2023
25	D-BLAPL/12470/2024 BLAPL/4627/2024	SANGRAM KESHARI DHAL VS STATE OF ODISHA	ASHIS KUMAR DAS VS	NARASINGHPUR /156 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000174/2023
26	D-BLAPL/12820/2024 BLAPL/4628/2024	PAPU ROUT VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /856 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001507/2023
27	D-BLAPL/13669/2024 BLAPL/4629/2024	SASANKA KUMAR JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHENKANAL TOWN /267 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000557/2024
28	D-BLAPL/13891/2024 BLAPL/4630/2024	R. NAVEEN RAO @ SONU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,PANPOSH(Sundargarh) GR/0002403/2023
29	D-BLAPL/13307/2024 BLAPL/4631/2024	DIPU RANJAN SETHI@CHHOTA VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000226/2023
30	D-BLAPL/13788/2024 BLAPL/4632/2024	RAJ KUMAR PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000064/2024
31	D-BLAPL/13793/2024 BLAPL/4633/2024	BITU KUMAR VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /70 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000070/2024
32	D-BLAPL/13589/2024 BLAPL/4634/2024	RAMESH TANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /180 /2022 A.D.J.,NAWAPARA(Nuapada) ST/0000077/2022
33	D-BLAPL/13794/2024 BLAPL/4635/2024	RAKESH BABU VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /70 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000070/2024
34	D-BLAPL/13796/2024 BLAPL/4636/2024	JOHAN DALABEHERA VS	S.S.RAY (2) VS	/ /0 SPECIAL JUDGE,GUNUPUR(Rayagada)

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35	D-BLAPL/13787/2024 BLAPL/4637/2024	STATE OF ODISHA SUNIL KUMAR MALLICK VS	S.S.RAY (2) VS	TR/0000056/2024 / /0 SPECIAL JUDGE,GUNUPUR(Rayagada)
36	D-BLAPL/12924/2024 BLAPL/4638/2024	STATE OF ODISHA MANAS KUMAR SETHI VS	PRATYUSHA NAIDU VS	TR/0000064/2024 PATTAMUNDAI /50 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI
37	D-BLAPL/13824/2024 BLAPL/4639/2024	STATE OF ODISHA RABINDRA MAJHI VS	AMULYA RATNA PANDA VS	GR/0000110/2024 BALASORE TOWN /121 /2024 S.D.J.M.,BALASORE(Baleshwar)
38	D-BLAPL/13144/2024 BLAPL/4640/2024	STATE OF ODISHA PANKAJ SAHU VS	JNYANANANDA PANDA VS	CT/0000313/2024 / /0 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna)
39	D-BLAPL/13830/2024 BLAPL/4641/2024	STATE OF ODISHA CHEMATA@RAJA@SANATAN MALLIK VS	DEEPAK KU SAHOO VS	2(A)CC/0000030/2023 RAJNAGAR /75 /2024 J.M.F.C., RAJNAGAR(Kendrapara)
40	D-BLAPL/13867/2024 BLAPL/4642/2024	STATE OF ODISHA PADMANABHA KALTA VS	SATYABRATA PANDA VS	GR/0000098/2024 MANAMUNDA /166 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
41	D-BLAPL/13834/2024 BLAPL/4643/2024	STATE OF ODISHA ALIVA DAS VS	AMISHA RANASINGH VS	Spl/0000071/2024 ASTARANGA /177 /2021 ADDL.SESSIONS JUDGE,NIMPARA(Puri)
42	D-BLAPL/13868/2024 BLAPL/4644/2024	STATE OF ODISHA SUBAL BEHERA VS	BIKRAM CHANDRA GHADEI VS	ST/0000019/2022 SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri)
43	D-BLAPL/13836/2024 BLAPL/4645/2024	STATE OF ODISHA BABULA SETHI VS	S.S.RAY (2) VS	ST/0000003/2020 MUNIGUDA /83 /2021 SPECIAL JUDGE,GUNUPUR(Rayagada)
44	D-BLAPL/13873/2024 BLAPL/4646/2024	STATE OF ODISHA BRUNDABAN RANA @ BRUNDA RANA VS	SATYABRATA PANDA VS	TR/0000072/2021 TARBHA /114 /2024 SPECIAL JUDGE,SONEPUR(Sonepur)
45	D-BLAPL/13876/2024 BLAPL/4647/2024	STATE OF ODISHA AJAY SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	Spl/0000016/2024 NCB BHUBANESWAR /4 /2020 1ST ADDL SESSIONS JUDGE, SAMBALPUR

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46	D-BLAPL/13533/2024 BLAPL/4648/2024	SHIVPUKAR PASWAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000072/2023
47	D-BLAPL/13899/2024 BLAPL/4649/2024	SANTOSH PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	GURUDIJHATIA /22 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000081/2024
48	D-BLAPL/13844/2024 BLAPL/4650/2024	SURESH PATEL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000011/2024
49	D-BLAPL/13901/2024 BLAPL/4651/2024	SURESH MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /121 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000313/2024
50	D-BLAPL/13849/2024 BLAPL/4652/2024	CHHOTU KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA 2(A)CC/0000139/2024
51	D-BLAPL/13648/2024 BLAPL/4653/2024	SIDHANTA BEHERA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000004/2024
52	D-BLAPL/13902/2024 BLAPL/4654/2024	MANGARAJ KHILLA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /21 /2024 JMFC, LAMTAPUT(Koraput) GR/0000016/2024
53	D-BLAPL/13852/2024 BLAPL/4655/2024	HAPPY@DURGA PRASAD SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	KHANDAGIRI P.S. /635 /2019 3RD ADJ BHUBANESWAR(Khordha) CT/0000035/2022
54	D-BLAPL/13911/2024 BLAPL/4656/2024	RAJEEV KUMAR VS STATE OF ODISHA	S.S.RAY (2) VS	//0 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000066/2024
55	D-BLAPL/13782/2024 BLAPL/4657/2024	PIUSH BISWAS VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	G.R.P.S.,SAMBALPUR /32 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000034/2024
56	D-BLAPL/13929/2024 BLAPL/4658/2024	KUNU PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MANCHESWAR P.S. /68 /2023 5TH ADDL.SSESSIONS JUDGE, BBSR(Kh TR/0000106/2023
57	D-BLAPL/13863/2024	BIRENDRA KUMAR SAHOO	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /118 /2024

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	BLAPL/4659/2024	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
58	D-BLAPL/13932/2024 BLAPL/4660/2024	MANOJ MOHAPATRA VS STATE OF ODISHA	ASHOK SAHOO VS	BOUDH /157 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000026/2020
59	D-BLAPL/13801/2024 BLAPL/4661/2024	LITUN PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BRAHMANITARANG /38 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000175/2024
60	D-BLAPL/13491/2024 BLAPL/4662/2024	RAGHU ANAND VS STATE OF ODISHA (CID,C.B.)	SUKUMAR GOURAB VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001630/2023
61	D-BLAPL/13943/2024 BLAPL/4663/2024	RABINDRA PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 ADDL SESSIONS JUDGE CUM SPL JUDGE 2(A)CC/0000004/2024
62	D-BLAPL/12966/2024 BLAPL/4664/2024	SHIVAM PARMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /35 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000193/2024
63	D-BLAPL/13805/2024 BLAPL/4665/2024	RANJIT KUMAR MANDAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANAMUNDA /116 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000060/2024
64	D-BLAPL/13395/2024 BLAPL/4666/2024	BADAL@ARABINDA SWAIN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	JAGATPUR /271 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000097/2023
65	D-BLAPL/13923/2024 BLAPL/4667/2024	KHAJA @ BADRI @ KANHU MALLICK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000045/2023
66	D-BLAPL/13944/2024 BLAPL/4668/2024	BABURAM JAMUNDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /104 /2023 ADDL DIST AND SESSIONS JUDGE,JAIPUR ST/0000076/2023
67	D-BLAPL/13482/2024 BLAPL/4669/2024	KISHORE DANDIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMPUR (SONEPUR) /92 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000035/2024
68	D-BLAPL/13809/2024 BLAPL/4670/2024	MANOJ KUMAR YADAV VS	AMIT BISWAL VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack)

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69	D-BLAPL/13945/2024 BLAPL/4671/2024	STATE OF ODISHA A @ AUL MALINGA VS	BIBEKANANDA MAHAPATRA VS	2(A)CC/0000042/2024 GHATAGAON /78 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
70	D-BLAPL/13523/2024 BLAPL/4672/2024	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	PUSPAMITRA MOHAPATRA VS	GR/0000330/2024 MALKANGIRI /349 /2023 S.D.J.M.,MALKANGIRI(Malkangiri)
71	D-BLAPL/13956/2024 BLAPL/4673/2024	STATE OF ODISHA FAGUNA BADARAITA VS	AMIT BISWAL VS	GR/0000414/2023 PATTAPUR (DIGAPAHANDI) /121 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
72	D-BLAPL/13823/2024 BLAPL/4674/2024	STATE OF ODISHA JAY MALA VS	AMULYA RATNA PANDA VS	Spl/0000013/2023 / /0 1ST ADJ,CUTTACK(Cuttack)
73	D-BLAPL/13855/2024 BLAPL/4675/2024	STATE OF ODISHA TUKUNA PRADHAN VS	PARTHA SARATHI DAS VS	2(A)CC/0000117/2023 KHALLIKOTE /193 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
74	D-BLAPL/13858/2024 BLAPL/4676/2024	STATE OF ODISHA UTTAM@DIBYALOCHAN LOHAR VS	PARTHA SARATHI DAS VS	GR/0000484/2024 HARICHANDANPUR /62 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujh
75	D-CMAPL/13907/2024 CMAPL/140/2024	STATE OF ODISHA KANAKLATA BARIK VS	ADV VS	ST/0000068/2023 / / (
76	D-CMAPL/19270/2024 CMAPL/141/2024	CHIEF EXECUTIVE OFFICER, EARLIER NESCO ELECTRICAL, TPNODI, BALASORE PRIVATE BUS OWNERS ASSOCIATION, RAJGANGPUR, SUNDARGARH VS	ADV. VS	// // (
77	D-CMAPL/20189/2024 CMAPL/142/2024	STATE OF ODISHA AJAYA KUMAR JENA VS	ADV. VS	// // (
78	D-CMAPL/20976/2024 CMAPL/143/2024	TAHASILDAR, ATHAGARH MANAGER CLAIMS T.P.CELL,M/S.NATIONAL INSURANCE CO.LTD. VS	ADV VS	// // (
79	D-CMAPL/19623/2024 CMAPL/144/2024	PRAKASH RAO DORA GOPINATH BEHERA VS SAMSUNDAR BEHERA	ADV VS	// // (//

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80	D-CMP/20208/2024 CMP/500/2024	SUSHAMA NATH SHARMA VS JAIRAM NATH	RANJAN KUMAR ROUTRAY VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000178/2018
81	D-CMP/8451/2024 CMP/501/2024	MD.ANIS KHAN VS MASJID -E-AHLE-HADEES, GANJAM	BHABANI SANKAR MISHRA VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000026/2022
82	D-CMP/16313/2024 CMP/502/2024	MALLI PANDA VS BHAGABAN PANDA	DEEPAK KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) IA/0000058/2023
83	D-CMP/20334/2024 CMP/503/2024	KISHORE PATEL VS FAKIR CHARAN PATEL	BYOMOKESH SAHOO VS	// SR CIVIL JUDGE (LEAVE RESERVE) AT CS/0000972/2015
84	D-CMP/20866/2024 CMP/504/2024	TIKINA SAHU VS LAXMIDHAR SAHU	BANSHIDHAR BAUG VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000623/2009
85	D-CMP/16903/2024 CMP/505/2024	K.SRINIBAS REDDY VS THE SECRETARY TO GOVT. OF ODISHA, GENERAL ADMINISTRATION DEPT., KHORDA	SATYABADI MANTRY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khord) TS/0000697/1998
86	D-CMP/20563/2024 CMP/506/2024	BIMALA DEI VS JITENDRA BEHERA	PRATYUSHA NAIDU VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000276/2020
87	D-CMP/20702/2024 CMP/507/2024	BINOD MOHANTY VS ANATHA @ BAILOCHAN SAHOO	JYOTI RANJAN DEO VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) IA/0000254/2021
88	D-CONTC/20170/2024 CONTC/3880/2024	BINOD BIHARI MAHAPATRA VS ARABINDA KUMAR PADHEE,P.SECY., A AND FE DEPT.	MANAS PATI VS	// () //
89	D-CONTC/20371/2024 CONTC/3881/2024	DR.SUSHANT KUMAR ROUT VS RENUPRAVA NAYAK, REGISTRAR,O.U.T.R	SHASHI BHUSAN JENA VS	// () //
90	D-CONTC/18146/2024 CONTC/3882/2024	ABHAYA KUMAR MALLA VS DASARATHI NAG, COMMNR ,E.P.F, ODISHA	ADV. VS	// () //
91	D-CONTC/19994/2024	DR.BALAJI PRASAD DAS	DROUPADI MOHANTY	//

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	CONTC/3883/2024	VS ARAVIND AGRAWAL, I.A.S.	VS	0 //
92	D-CONTC/19037/2024 CONTC/3884/2024	NIRANJAN DASH VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
93	D-CONTC/18043/2024 CONTC/3885/2024	ASIS KUMAR MOHAPATRA VS PRIYABRATA PANDA, C.E.O. I/ C URBAN CO. OP BANK LTD.	ADV. VS	// 0 //
94	D-CONTC/17452/2024 CONTC/3886/2024	BABULA KUMAR BARIK VS PRASANTA MISHRA, C.D.V.O., NAYAGARH	DEBASIS PANIGRAHI VS	// 0 //
95	D-CONTC/16684/2024 CONTC/3887/2024	DILIP KUMAR MISHRA VS DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR UNIVERSITY	ADV VS	// 0 //
96	D-CONTC/16480/2024 CONTC/3888/2024	KISHORE CHANDRA SAHU VS BRIJESH KUMAR RAI, S.P ROURKELA	SUVENDU KUMAR RAY VS	// 0 //
97	D-CONTC/17288/2024 CONTC/3889/2024	BICHITRANANDA ROURTRAY VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
98	D-CONTC/19081/2024 CONTC/3890/2024	DURYODHAN SAHOO VS ANU GARG, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
99	D-CONTC/19027/2024 CONTC/3891/2024	GITANJALI BARIK VS GOURI RANI NAIK, O.E.S.	ADV. VS	// 0 //
100	D-CONTC/20548/2024 CONTC/3892/2024	PRAKASH NAIK VS JYOTIRMAYEE PRADHAN, SECY., C.D.A	ADV. VS	// 0 //
101	D-CONTC/20363/2024 CONTC/3893/2024	DHARANIDHAR BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
102	D-CONTC/20119/2024 CONTC/3894/2024	SWARNALATA DASH VS	ADV. VS	// 0

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103	D-CONTC/20574/2024 CONTC/3895/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDU. PRASANT KUMAR PADHI VS ASWATHY S., I.A.S.	ADV. VS	// // 0 //
104	D-CONTC/20028/2024 CONTC/3896/2024	SANATAN DASH VS SANJAYA TRIPATHY,C.M.D, OPTCL	ADV VS	// 0 //
105	D-CONTC/20518/2024 CONTC/3897/2024	GYAN RANJAN PRADHAN VS RENUBALA NAYAK, REGISTRAR, O.U.T.R.	ADV. VS	// 0 //
106	D-CONTC/20587/2024 CONTC/3898/2024	SANUJIT DAS VS VIR VIKRAM YADAV, I.A.S.	SABYASACHI MISHRA VS	// 0 //
107	D-CONTC/20499/2024 CONTC/3899/2024	BHARATI ROUT VS SALINI PANDIT, I.A.S.	ADV VS	// 0 //
108	D-CONTC/20765/2024 CONTC/3900/2024	SUBHAKANTA BEHERA VS AMITAV THAKUR, I.P.S.	ADV VS	// 0 //
109	D-CONTC/20636/2024 CONTC/3901/2024	SAPNESWAR PRADHAN VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
110	D-CONTC/20639/2024 CONTC/3902/2024	JAYAKUMARI PATEL VS VISHAL KUMAR DEV, I.A.S	ADV VS	// 0 //
111	D-CONTC/20642/2024 CONTC/3903/2024	PRASANNA KU. PRADHAN VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
112	D-CONTC/20645/2024 CONTC/3904/2024	SURESH KUMAR PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
113	D-CONTC/20738/2024 CONTC/3905/2024	G.D. B.ED. COLLEGE SE, PATTAMUNDAI, KENDRAPARA VS SUSIL KUMAR LOHAN, I.A.S	ADV VS	// 0 //

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114	D-CONTC/20736/2024 CONTC/3906/2024	SEVA SCHOOL FOR THE DIVYANGA, BBSR VS S.ASWATHY, I.A.S	ADV VS	// 0 //
115	D-CONTC/20906/2024 CONTC/3907/2024	SAIPADA BISWAMOHAN VS AJIT KUMAR BEHERA, PRINCIPAL CUM SECY.,G.B, B.R.M , COLLEGE, DHENKANAL	ADV VS	// 0 //
116	D-CONTC/20907/2024 CONTC/3908/2024	SATYABADI SAHOO VS ASWATHY S, I.A.S.	ADV VS	// 0 //
117	D-CONTC/20669/2024 CONTC/3909/2024	RAMESH CHANDRA BHATTA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
118	D-CONTC/19857/2024 CONTC/3910/2024	KALI CHARAN DAS VS PRAFULLA SHIAL, B.M, SBI,CHHANGIRI BRANCH	ADV VS	// 0 //
119	D-CONTC/20352/2024 CONTC/3911/2024	ADITYA DEHURI VS G.KUJUR, D.E.O., BOUDH	ADV. VS	// 0 //
120	D-CONTC/20274/2024 CONTC/3912/2024	SAROJINI HANSDAH VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
121	D-CONTC/19370/2024 CONTC/3913/2024	GITARANI DAS VS ANU GARG, I.A.S.	ADV VS	// 0 //
122	D-CONTC/19359/2024 CONTC/3914/2024	PURNA CHANDRA PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
123	D-CONTC/19341/2024 CONTC/3915/2024	SUKLAMBAR SAHU VS DR. BIJAY KUMAR MOHAPATRA, DIRECTOR OF HEALTH SERVICE	ADV VS	// 0 //
124	D-CONTC/18026/2024 CONTC/3916/2024	PRMILA BEHERA VS SATYA BRATA BHOI, I.P.S.	PARSURAM MOHAPATRA VS	// 0 //
125	D-CONTC/17883/2024	NIRANJAN ROUT	ADV.	//

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	CONTC/3917/2024	VS DEORANJAN KUMAR SINGH, I.A.S.	VS	0 //
126	D-CONTC/19495/2024 CONTC/3918/2024	PARMA MUDULI VS V. KEERTHI VASAN, I.A.S.	ADV. VS	// 0 //
127	D-CONTC/16987/2024 CONTC/3919/2024	MANORAMA KAR VS ASWATHI S., I.A.S.	PREMANANDA MOHANTY VS	// 0 //
128	D-CONTC/16982/2024 CONTC/3920/2024	BIRA KISHOR PANDA VS ASWATHI S., I.A.S.	PREMANANDA MOHANTY VS	// 0 //
129	D-CONTC/21141/2024 CONTC/3921/2024	REGISTRAR (JUDICIAL), O.H.C. VS KHIROD CHANDRA NAYAK	ADV VS	// 0 //
130	D-CONTC/20733/2024 CONTC/3922/2024	RAJDHANI B.E.D. COLLEGE (SE), KHURDA VS SUSIL KUMAR LOHAN, I.A.S.	ADV VS	// 0 //
131	D-CONTC/16994/2024 CONTC/3923/2024	ISHWAR CHANDRA PRUSTY VS ASWATHI S., I.A.S.	PREMANANDA MOHANTY VS	// 0 //
132	D-CONTC/20837/2024 CONTC/3924/2024	DURJODHAN NAYAK VS SARA HEMBRAM, TAHASILDAR, BONTH	BHAGABAN MOHANTY VS	// 0 //
133	D-CONTC/20923/2024 CONTC/3925/2024	NABAGHANA SAHOO VS ASWATHY S., I.A.S	ADV VS	// 0 //
134	D-CONTC/15101/2024 CONTC/3926/2024	SABITA PRADHAN VS RAJIB LOCHAN SINGH, O.A.S.(SAG)	ACHYUTANANDA PATTANAIAK VS	// 0 //
135	D-CONTR/13364/2024 CONTR/20/2024	RABI NARAYAN SWAIN VS RABINDRANATH MEHER, I.I.C, BALIANTA, P.S	ADV VS	//0 0 //
136	D-CRLA/12355/2024 CRLA/456/2024	SHYAMA MAJHI VS	HEMANTA KUMAR MUND VS	BHAWANIPATNA SADAR /223 /2022 A.D.J.,BHAWANIPATNA(Kalahandi)

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137	D-CRLA/13468/2024 CRLA/457/2024	STATE OF ODISHA TULARAM MAJHI VS STATE OF ODISHA	BHOJRAJ SETH VS	CT/0000114/2022 KOMNA PS /28 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000005/2023
138	D-CRLA/13264/2024 CRLA/458/2024	AMIT MIRDHA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	RAIRAKHOL /228 /2020 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000010/2021
139	D-CRLA/13604/2024 CRLA/459/2024	PRABIR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /98 /2017 DISTRICT & SESSIONS JUDGE,BALASORE ST/0000237/2017
140	D-CRLA/13569/2024 CRLA/460/2024	SAROJ BANDHU DAS@KALIA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHANGA /84 /2019 A.D.J. SALIPUR(Cuttack) ST/0000027/2021
141	D-CRLA/13747/2024 CRLA/461/2024	BHUBAN MOHAN DASH VS STATE OF ODISHA	DEBABRATA DASH VS	VIGILANCE PS (BERHAMPUR) /3 /2005 SPL.JUDGE VIGILANCE,BERHAMPUR(Cuttack) TR/0000034/2007
142	D-CRLA/13674/2024 CRLA/462/2024	SAGAR MALLICK VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	BALIKUDA /266 /2020 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000071/2020
143	D-CRLA/13563/2024 CRLA/463/2024	KALIA @ ATRATANA KETAKI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR SADAR /20 /2018 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000010/2018
144	D-CRLMC/13548/2024 CRLMC/1753/2024	SHANKAR @ SANKARSAN BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /158 /2016 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000060/2016
145	D-CRLMC/13829/2024 CRLMC/1754/2024	LALIT MOHAN BAG VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	KORAPUT VIGILANCE /8 /2015 SPL. JUDGE (VIG),BHAWANIPATNA(Ka) GR/0000006/2015
146	D-CRLMC/13684/2024 CRLMC/1755/2024	SANJAYA PRADHAN VS STATE OF ODISHA(VIG.)	SARADA DASH VS	/ /0 A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000001/2020
147	D-CRLMC/13141/2024 CRLMC/1756/2024	BIBEKANANDA @ VIVEKANANDA ROUT VS JAGANNATH PANDA	ARIJEET MISHRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000044/2017

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148	D-CRLMC/10738/2024 CRLMC/1757/2024	KASHINATH PRUSTY VS STATE OF ODISHA	ANURAG PATI VS	SAHID NAGAR P.S. /83 /2022 J.M.F.C. (III) BHUBANESWAR(Khordha) CMC/0000428/2023
149	D-CRLMC/13426/2024 CRLMC/1758/2024	MD. HABIB VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	MARINE PS AT BALARAMGADI /3 /2021 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000218/2021
150	D-CRLMC/13355/2024 CRLMC/1759/2024	SUDAR GAUDA @ SUDAR GAUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /286 /2019 SPECIAL JUDGE,MALKANGIRI(Malkangir) TR/0000128/2019
151	D-CRLMC/13473/2024 CRLMC/1760/2024	SUDARSAN GOUDA@SUDARSHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /1 /2014 A.D.J.,BHANJANAGAR(Ganjam) ST/0000063/2015
152	D-CRLMC/12114/2024 CRLMC/1761/2024	TUKULA@TUKULU BHOI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /71 /2016 ASSISTANT SESSION JUDGE,NIMAPARA ST/0000035/2016
153	D-CRLMC/13492/2024 CRLMC/1762/2024	BABISETI SANTOSH @ BAVISETTY SANTOSH KUMAR @ SANTOSH KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	KASINAGAR /1 /2024 J.M.F.C.,KASHINAGAR,(Gajapati) GR/0000001/2024
154	D-CRLMC/13507/2024 CRLMC/1763/2024	SANKAR MAHAKUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /88 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000146/2015
155	D-CRLMC/13436/2024 CRLMC/1764/2024	RAJESH KUMAR DAS VS STATE OF ODISHA	PRAKASH CHANDRA NAYAK VS	/ /0 J.M.F.C.,BHADRAK(Bhadrak) ICC/0000394/2017
156	D-CRLMC/12897/2024 CRLMC/1765/2024	HAREKRISHNA BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	PURIGHAT /126 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000261/2024
157	D-CRLMC/13660/2024 CRLMC/1766/2024	SATISH DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BIRMAHARAJPUR /105 /2008 S.D.J.M.,BIRMAHARAJPUR(Sonepur) GR/0000122/2008
158	D-CRLMC/13675/2024 CRLMC/1767/2024	RASHMI RANJAN PARIDA VS STATE OF ODISHA	AKASH BHUYAN VS	AUL /34 /2020 J.M.F.C.,AUL(Kendrapara) GR/0000062/2020
159	D-CRLMC/13656/2024	SANIA @ KUMARA DAS	PRAVASH CHANDRA JENA	BANAPUR P.S. /141 /2018

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	CRLMC/1768/2024	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha)
160	D-CRLMC/13620/2024 CRLMC/1769/2024	SARAT SINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	GR/0000207/2018 CHANDAPUR /36 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000095/2024
161	D-CRLMC/13033/2024 CRLMC/1770/2024	CITICON ENGINEERS LTD., BBSR VS SUBASH CHANDRA BADAJENA	DEBASNAN DAS VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001028/2016
162	D-CRLMC/14185/2024 CRLMC/1771/2024	JUGAL KISHORE ROUT VS STATE OF ODISHA	MIHIR KANTA RATH VS	BHUBAN /156 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000153/2024
163	D-CRLMC/13165/2024 CRLMC/1772/2024	NARAYAN CHANDRA SWAIN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	DHAMNAGAR /53 /2019 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000099/2019
164	D-CRLMC/12590/2024 CRLMC/1773/2024	AJAYA MALLICK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /258 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000596/2022
165	D-CRLMC/13429/2024 CRLMC/1774/2024	UDAYANATH PRADHAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /45 /2018 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Dist)
166	D-CRLMC/11058/2024 CRLMC/1775/2024	MANJULATA NANDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	ICC/0000016/2019 //0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000734/2009
167	D-CRLMC/13532/2024 CRLMC/1776/2024	KARUNAKAR MALLIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	//0 J.M.F.C.,BASTA(Baleshwar) ICC/0000034/2023
168	D-CRLMC/13814/2024 CRLMC/1777/2024	RAMAKANTA JENA VS STATE OF ODISHA	MANAS RANJAN DASH VS	BHADRAK RURAL /314 /2019 S.D.J.M.,BHADRAK(Bhadrak) GR/0001127/2019
169	D-CRLMC/13475/2024 CRLMC/1778/2024	CHHABINDRA KUMAR SETHA VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	MADHUPATNA /113 /1995 1ST ADJ,CUTTACK(Cuttack) Spl/0000808/1995
170	D-CRLMC/13680/2024 CRLMC/1779/2024	CHANDAN KUMAR MOHANTY VS STATE OF ODISHA	JAYDEEP PAL VS	MAHANGA /151 /2024 J.M.F.C.,SALIPUR(Cuttack)

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171	D-CRLMC/13720/2024 CRLMC/1780/2024	STATE OF ODISHA BIJAY KAR@BIJAY KUMAR KAR VS	SOUGAT DASH VS	ICC/0000057/2024 BRAHMANITARANG /43 /2012 2ND A.D.J.,ROURKELA(Sundargarh)
172	D-CRLMC/13856/2024 CRLMC/1781/2024	STATE OF ODISHA RAKESH CHHATRAI VS	KULDEEP MOHANTY VS	ST/0000179/2012 SECTOR-3 /131 /2015 2ND A.D.J.,ROURKELA(Sundargarh)
173	D-CRLMC/14026/2024 CRLMC/1782/2024	STATE OF ODISHA BIBHUNANDAN KESHORI NAYAK VS	SHASHI BHUSAN JENA VS	ST/0000109/2016 VIGILANCE PS (BERHAMPUR) /58 /2017 SPECIAL JUDGE (VIGILANCE), PHULBA
174	D-CRLMC/13986/2024 CRLMC/1783/2024	STATE OF ODISHA DAKOJI JYOTI @ D.JYOTI VS	PRASANNA KUMAR MISHRA VS	GR/0000018/2017 / /0 S.D.J.M.,BHUBANESWAR(Khordha)
175	D-CRLMP/10983/2024 CRLMP/770/2024	MAHINDRA AND MAHINDRA FINANCIAL SERVICES L.T.D. SUBHASHREE PRIYADARSHINI SETHY VS	SHRADHASHREE ROUTRAY VS	ICC/0005630/2021 / /0 ()
176	D-CRLMP/13667/2024 CRLMP/771/2024	STATE OF ODISHA CHANDRA SEKHAR GUMANSINGH VS	CHANDANA TRIPATHY VS	// / /0 ()
177	D-CRLMP/13560/2024 CRLMP/772/2024	STATE OF ODISHA NIGAM DASH VS	JUDHISTHIR SAHOO VS	// / /0 ()
178	D-CRLMP/12558/2024 CRLMP/773/2024	STATE OF ODISHA BICHITRANANDA DAS VS	KARUNAKAR RATH VS	// / /0 ()
179	D-CRLMP/13617/2024 CRLMP/774/2024	SUPERINTENDENT OF POLICE, BALASORE MONALISHA CHOUDHURY VS	KASHINATH PATTNAIK VS	// BADAMBADI /5 /2024 ()
180	D-CRLMP/13928/2024 CRLMP/775/2024	STATE OF ODISHA BHAGIRATHI BEHERA VS	SIDHARTH PRASAD DAS VS	// / /0 ()
181	D-CRLMP/9860/2024 CRLMP/776/2024	STATE OF ODISHA PYARIS KUMAR PATRA VS	SAMBEET PATTANAYAK VS	// / /0 ()
		STATE OF ODISHA		//

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182	D-CRLMP/12814/2024 CRLMP/777/2024	SWAGATIKA SWAIN VS STATE OF ODISHA	PRAVASH CH JENA VS	JODAPADAR /73 /2024) //
183	D-CRLMP/13150/2024 CRLMP/778/2024	SITA KANDI VS STATE OF ODISHA	BISWARANJAN DALAI VS	//0) //
184	D-CRLREV/13664/2024 CRLREV/203/2024	BASUDEV PRADHAN VS AKSHAY KUMAR SINGH	NIRANJAN LENKA VS	//0 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0004598/2023
185	D-CRLREV/12827/2024 CRLREV/204/2024	LAXMIPRIYA RAUT VS KEDAR PRADHAN	LAXMAN PRADHAN VS	//0 EXECUTIVE MAGISTRATE,CUTTACK(C CRMC/0000405/2024
186	D-FAO/20516/2024 FAO/201/2024	SUDARSAN BARIK VS NARAYAN PRASAD BARIK	GOPINATH MISHRA VS	// DISTRICT & SESSIONS JUDGE,BALASO Os/0000001/2020
187	D-FAO/16835/2024 FAO/202/2024	THE D.M., M/S.UNITED INDIA INSURANCE CO.LTD., CUTTACK VS MINA DEHURY	SANTOSH KUMAR MOHANTY VS	// COMMISSIONER.FOR WORKMENS COM EC/0000001/2022
188	D-FAO/15627/2024 FAO/203/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS PRASANTA KUMAR NAYAK	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000330/2017
189	D-MACA/18150/2024 MACA/383/2024	NATIONAL INSURANCE CO.LTD., BBSR VS MANISA ROUT	MAHITOSH SINHA VS	// IST MACT, PURI(Puri) Mac/0000198/2018
190	D-MACA/12599/2024 MACA/384/2024	D.M., ORIENTAL INSURANCE CO. LTD. VS SUBASINI PATRA	ADAM ALI KHAN VS	// I MACT,BALASORE(Baleshwar) Mac/0000240/2016
191	D-MACA/14646/2024 MACA/385/2024	SR. DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. L.T.D VS BIJAY KUMAR MOHANTY	GIRIJA PRASAD DUTTA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000828/2017
192	D-MACA/17134/2024 MACA/386/2024	THE ORIENTAL INSURANCE CO.LTD., BBSR VS PARBATI SAHOO	GIRIJA PRASAD DUTTA VS	// III MACT,PURI(Puri) MACT/0000270/2010
193	D-MACA/18140/2024	D.M, ORIENTAL INSURANCE CO. L.T.D.	G.P.DUTTA	//

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	MACA/387/2024	VS JAYANTI DASH	VS	I MACT,KEONJHAR(Kendujhar) Mac/0000190/2019
194	D-MACA/12603/2024 MACA/388/2024	D.M., M/S. SRIRAM GENERAL INSURNCE CO. LTD. VS SK. HASIM	ADAM ALI KHAN VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK Mac/0000714/2013
195	D-MACA/14662/2024 MACA/389/2024	SR. D.M, M/S, ORIENTAL INSURANCE CO. L.T.D. VS BISWAJIT MOHANTY	GIRIJA PRASAD DUTTA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000829/2017
196	D-MATA/15254/2024 MATA/177/2024	GARMIA SARRAF@GARIMA MANHAR SETH VS MANHAR SETH	SRINIBASH SATAPATHY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000019/2019
197	D-RPFAM/18913/2024 RPFAM/122/2024	NARENDRA KUMAR SAHOO VS SASMITA SAHOO	RANJIB DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000106/2020
198	D-RSA/12658/2024 RSA/131/2024	ANUPAMA MUNDU VS SABAN MUNDU	RAMESH KUMAR SAHOO VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000009/2023
199	D-RSA/20432/2024 RSA/132/2024	PURNA CHANDRA SAHOO VS UDHAB BEHERA	K.C.RAJGURU MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000103/2019
200	D-TRP(C)/20562/2024 TRP(C)/122/2024	MAMATA SAHOO VS ASWINI KUMAR SAHOO	SOMJEET DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000093/2019
201	D-TRPCRL/13842/2024 TRPCRL/43/2024	SATYA NARA YAN MAHAPATRA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BOLANGIR TOWN /151 /2009 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0000390/2009
202	D-WA/20309/2024 WA/1089/2024	M/S.MADHABA MEDICINE STORE VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// ()
203	D-WA/18549/2024 WA/1090/2024	PURNIMA PATTANAYAK VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// ()
204	D-WA/20327/2024 WA/1091/2024	M/S. LINGARAJ MEDICINE STORE VS	SUNSHINE ANAND SWAIN VS	// ()

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205	D-WA/20541/2024 WA/1092/2024	STATE OF ODISHA M/S.MANGALA MEDICAL STORE VS	SIDHESWAR MALLIK VS	// // 0
206	D-WA/20323/2024 WA/1093/2024	STATE OF ODISHA M/S.SEVA MEDICINE STORE VS	SUNSHINE ANAND SWAIN VS	// // 0
207	D-WA/20689/2024 WA/1094/2024	STATE OF ODISHA PREMANANDA SAHOO VS	SIDHESWAR MALLIK VS	// // 0
208	D-WA/20285/2024 WA/1095/2024	STATE OF ORISSA M/S.BISWAL DRUG HOUSE VS	SUNSHINE ANAND SWAIN VS	// // 0
209	D-WA/20799/2024 WA/1096/2024	STATE OF ODISHA STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // 0
210	D-WA/20825/2024 WA/1097/2024	MURALIDHAR NAIK STATE OF ODISHA VS	ABHAYA KUMAR SHARMA,A.G.A VS	// // 0
211	D-WA/20828/2024 WA/1098/2024	BHASKAR CHANDRA NAYAK STATE OF ODISHA VS	RAJANI BHUSAN MISHRA, A.G.A. VS	// // 0
212	D-WA/20519/2024 WA/1099/2024	AKHILA PRASAD PATTNAYAK STATE OF ODISHA VS	ABHAYA KUMAR SHARMA,A.G.A VS	// // 0
213	D-WA/20932/2024 WA/1100/2024	RAKA DAS M/S.JAYA GURU MEDICAL STORE VS	DEBASIS TRIPATHY VS	// // 0
214	D-WA/20925/2024 WA/1101/2024	STATE OF ODISHA M/S.MAA SARALA MEDICAL STORE VS	SOUMYA RANJAN MOHANTY VS	// // 0
215	D-WA/20928/2024 WA/1102/2024	STATE OF ODISHA M/S.SRI LAXMI MEDICAL STORE VS	SOUMYA RANJAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

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216	D-WA/20934/2024 WA/1103/2024	M/S. SANJUM MEDICINE STORE VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
217	D-WA/20785/2024 WA/1104/2024	STATE OF ODISHA VS DR. GURUPRASAD ACHARYA	HARMOHAN DHAL, A.G.A. VS	// 0 //
218	D-WA/20751/2024 WA/1105/2024	STATE OF ODISHA VS DR. BISHNU CHANDRA PRADHAN	HARMOHAN DHAL, A.G.A. VS	// 0 //
219	D-WA/20768/2024 WA/1106/2024	STATE OF ODISHA VS DR. BISWAJIT MOHANTY	HARMOHAN DHAL, A.G.A. VS	// 0 //
220	D-WA/20757/2024 WA/1107/2024	STATE OF ODISHA VS DR. RAJENDRA NARAYAN SAHU	HARMOHAN DHAL, A.G.A. VS	// 0 //
221	D-WA/20772/2024 WA/1108/2024	STATE OF ODISHA VS DR. PRAVAT KUMAR PRADHAN	HARMOHAN DHAL, A.G.A. VS	// 0 //
222	D-WA/20763/2024 WA/1109/2024	STATE OF ODISHA VS DR. NARAYAN PRADHAN	HARMOHAN DHAL,A.G.A VS	// 0 //
223	D-WA/20694/2024 WA/1110/2024	M/S.SR MEDICAL STORE,KALAHANDI VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
224	D-WA/20683/2024 WA/1111/2024	GEETIKA MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
225	D-WA/20478/2024 WA/1112/2024	M/S DEVI MEDICAL STORE VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
226	D-WA/21009/2024 WA/1113/2024	JOGENDRA NATH GHARAI VS CHAIRMAN CUM M.D.,UCO BANK	RABI NARAYAN BEHERA VS	// 0 //
227	D-WP(C)/20132/2024	DEBARAJ MOHANTY	KULADA NANDA DAS	//

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	WP(C)/11791/2024	VS GOVT. OF ODISHA	VS	0 //
228	D-WP(C)/20425/2024 WP(C)/11792/2024	EPARI @ E.BABU PATRA VS ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
229	D-WP(C)/16890/2024 WP(C)/11793/2024	SUSANTA KUMAR DAS VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
230	D-WP(C)/16324/2024 WP(C)/11794/2024	NIBEDITA SAHOO VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
231	D-WP(C)/20083/2024 WP(C)/11795/2024	BENUDHAR MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
232	D-WP(C)/20461/2024 WP(C)/11796/2024	BHAGABAN MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
233	D-WP(C)/14225/2024 WP(C)/11797/2024	SUNAMANI PRADHAN VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
234	D-WP(C)/20631/2024 WP(C)/11798/2024	SASMITA SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
235	D-WP(C)/20481/2024 WP(C)/11799/2024	PARBATI SAHU VS THE GENERAL MANAGER(PERSONNEL), HR N.T.P.C. OR T.T.P.S. TALCHER	SOUMYA MISHRA VS	// 0 //
236	D-WP(C)/20666/2024 WP(C)/11800/2024	SOURI RANJAN DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
237	D-WP(C)/20726/2024 WP(C)/11801/2024	M/S AHYUTA NANDA SETHI VS DY. COMMNR. OF STATE TAX, CT AND GST	ITISHREE TRIPATHY VS	// 0 //
238	D-WP(C)/20008/2024 WP(C)/11802/2024	RAJESH KUAMR PERIWAL VS	KADAR MOHAMMAD VS	// 0

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239	D-WP(C)/20727/2024 WP(C)/11803/2024	STATE TRANSPORT AUTHORITY, ODISHA M/S SHIV AGRAWAL VS	ITISHREE TRIPATHY VS	// // ()
240	D-WP(C)/13429/2024 WP(C)/11804/2024	SUPERINTENDENT CGST AND CENTRAL EXCISE ROURKELA CIRCLE SUNDARGARH PRADEEP KUMAR PATRA VS	SIBA SHANKAR PANDA VS	// // ()
241	D-WP(C)/20728/2024 WP(C)/11805/2024	EXECUTIVE ENGINEER, (ELECTRICAL), TPCODL, CUTTACK M/S BB MEDICARE PVT. LTD., BBSR, KHORDA VS	ITISHREE TRIPATHY VS	// // ()
242	D-WP(C)/13918/2024 WP(C)/11806/2024	CT AND GST OFFICER, BBSR II CIRCLE M/S PSK ENGINEERING CONSTRUCTION AND CO., ANGUL VS	ASHOK KUMAR MOHANTY VS	// // ()
243	D-WP(C)/18578/2024 WP(C)/11807/2024	JOINT COMMISSIONER OF SALES TAX, CT AND GST TERRITORIAL RANGE, ANGUL SARAT KHATAI VS	SUSMITA PATTNAIK VS	// // ()
244	D-WP(C)/20187/2024 WP(C)/11808/2024	LAR AND R AUTHORITY, KHURDA LAXMIDHAR BISWAL VS	MITU KUMAR BISWAL VS	// // ()
245	D-WP(C)/20420/2024 WP(C)/11809/2024	CHIEF MANAGER OF SBI, BBSR NIRANJAN PANDA VS	ASHOK KUMAR DAS VS	// // ()
246	D-WP(C)/20686/2024 WP(C)/11810/2024	ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR RENUBALA MOTHERS NURSING COLLEGE, KHURDA VS	UMA CHARAN MISHRA VS	// // ()
247	D-WP(C)/20676/2024 WP(C)/11811/2024	STATE OF ODISHA RENUBALA MOTHERS NURSING COLLEGE, KHURDA VS	UMA CHARAN MISHRA VS	// // ()
248	D-WP(C)/20423/2024 WP(C)/11812/2024	STATE OF ODISHA NIRANJAN PANDA VS	ASHOK KUMAR DAS VS	// // ()
249	D-WP(C)/20707/2024 WP(C)/11813/2024	ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR RENUBALA MOTHERS NURSING COLLEGE, KHURDA VS	UMA CHARAN MISHRA VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/20608/2024 WP(C)/11814/2024	ULLASH CHANDRA MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/20755/2024 WP(C)/11815/2024	ASHOK KUMAR DAS VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
252	D-WP(C)/20445/2024 WP(C)/11816/2024	STAR HEALTH AND ALLIED INSURANCE CO.LTD, BBSR VS DEBENDRA KUMAR DASH	UMESH KUMAR LENKA VS	// 0 //
253	D-WP(C)/20602/2024 WP(C)/11817/2024	JYOCHHNA RANI PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/20754/2024 WP(C)/11818/2024	RABINARAYAN PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
255	D-WP(C)/20605/2024 WP(C)/11819/2024	MAHENDRA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/20594/2024 WP(C)/11820/2024	ASHIS PATTNAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
257	D-WP(C)/20603/2024 WP(C)/11821/2024	PADMANAVA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/20595/2024 WP(C)/11822/2024	SUBHENDU KUMAR MOHANTY VS STTAE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/20496/2024 WP(C)/11823/2024	MAKARDHWAJ PUTEI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
260	D-WP(C)/20596/2024 WP(C)/11824/2024	SUSANTA KUMAR DWIVEDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/20714/2024	M/S. HARAPRIYA PRODUCTIONS, KHURDA	ABHILASH MISHRA	//

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	WP(C)/11825/2024	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/20599/2024 WP(C)/11826/2024	KRUSHNA PRIYA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
263	D-WP(C)/20588/2024 WP(C)/11827/2024	SUCHISMITA BARIK VS STTAE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
264	D-WP(C)/20589/2024 WP(C)/11828/2024	REBATI MOHAN SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
265	D-WP(C)/20573/2024 WP(C)/11829/2024	GOURI SANKAR TRIPATHY VS THE COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	TANMAY MISHRA VS	// 0 //
266	D-WP(C)/20756/2024 WP(C)/11830/2024	ABHIRAM MALL VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
267	D-WP(C)/20557/2024 WP(C)/11831/2024	SWETA DHRUBA PANIGRAHY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
268	D-WP(C)/18143/2024 WP(C)/11832/2024	LINGARAJ CHHATOI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
269	D-WP(C)/20758/2024 WP(C)/11833/2024	PRASANNA KUMAR MALL VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
270	D-WP(C)/20781/2024 WP(C)/11834/2024	SIMANCHALA BISOYI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
271	D-WP(C)/18959/2024 WP(C)/11835/2024	BIPRA CHARAN SAHU VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
272	D-WP(C)/20256/2024 WP(C)/11836/2024	ARUPA BISWAL VS	JAJATI KESHARI KHUNTIA VS	// 0

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273	D-WP(C)/20766/2024 WP(C)/11837/2024	STATE OF ODISHA BIBHUTI KISHORE PRADHAN VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// // 0 //
274	D-WP(C)/18957/2024 WP(C)/11838/2024	G.TRINATH VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
275	D-WP(C)/20298/2024 WP(C)/11839/2024	JAYANTI PATTANAIAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
276	D-WP(C)/19910/2024 WP(C)/11840/2024	ALEKH SAHOO VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
277	D-WP(C)/20769/2024 WP(C)/11841/2024	PAWAN KUMAR PATRA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
278	D-WP(C)/20712/2024 WP(C)/11842/2024	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
279	D-WP(C)/20780/2024 WP(C)/11843/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
280	D-WP(C)/20177/2024 WP(C)/11844/2024	RAMESH CHANDRA ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
281	D-WP(C)/20069/2024 WP(C)/11845/2024	RABINDRA KUMAR SAHU VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
282	D-WP(C)/20339/2024 WP(C)/11846/2024	AKSHAY KUMAR MOHANTA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
283	D-WP(C)/20553/2024 WP(C)/11847/2024	TAPAS RANJAN MALLICK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //

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284	D-WP(C)/20903/2024 WP(C)/11848/2024	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR VS M/S JINDAL STEEL AND POWER LTD., NEW DELHI	PRABODHA CHANDRA NAYAK VS	// 0 //
285	D-WP(C)/20430/2024 WP(C)/11849/2024	NILAKANTHA NAYAK VS ADDITIONAL CHIEF SECY TO GOVT. OF ODISHA, BBSR	LALATENDU SAMAL VS	// 0 //
286	D-WP(C)/20417/2024 WP(C)/11850/2024	DAINI @ D.BANGARI PATRA VS ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
287	D-WP(C)/20431/2024 WP(C)/11851/2024	DAMUNI MAJHI VS CHIEF ACCOUNTANT GENERAL(A AND E) ODISHA	NEELAKANTHA PANDA VS	// 0 //
288	D-WP(C)/20301/2024 WP(C)/11852/2024	BHUBANESWARI MISHRA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
289	D-WP(C)/18684/2024 WP(C)/11853/2024	SKM AND PP (J.V), SUNDARGARH VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
290	D-WP(C)/20488/2024 WP(C)/11854/2024	SUKDEV SARKAR VS STATE OF ODISHA	LALATENDU KANUNGO VS	// 0 //
291	D-WP(C)/20908/2024 WP(C)/11855/2024	BIDYADHAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
292	D-WP(C)/18954/2024 WP(C)/11856/2024	NAMITA RAULA VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
293	D-WP(C)/18247/2024 WP(C)/11857/2024	ABHISEKH PANIGRAHI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
294	D-WP(C)/20778/2024 WP(C)/11858/2024	M/S. NAV DURGA ASSOCIATES, CUTTACK VS THE ODISHA AGRO INDUSTRIES CORP. LTD., BBSR	AMITAV DAS VS	// 0 //
295	D-WP(C)/20335/2024	DEBASMITA DORA	BISWARANJAN MAHARATHA	//

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	WP(C)/11859/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/20864/2024 WP(C)/11860/2024	DHRUBA CHARAN BEHERA VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
297	D-WP(C)/20869/2024 WP(C)/11861/2024	SANJAY KUMAR SETHY VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
298	D-WP(C)/18946/2024 WP(C)/11862/2024	PRADEEP KUMAR SAHU VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
299	D-WP(C)/20656/2024 WP(C)/11863/2024	NIRAKAR MALLIK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
300	D-WP(C)/20899/2024 WP(C)/11864/2024	M.SUDHARANI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
301	D-WP(C)/20784/2024 WP(C)/11865/2024	AYASAKANTA MOHANTY VS CEO, TPCODL, BBSR	BISWABIHARI MOHANTY VS	// 0 //
302	D-WP(C)/20174/2024 WP(C)/11866/2024	LALMOHAN MAHANTA VS COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH	AMITAV DAS VS	// 0 //
303	D-WP(C)/20801/2024 WP(C)/11867/2024	NILANCHALA PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
304	D-WP(C)/20871/2024 WP(C)/11868/2024	PARSHURAM BARIK VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
305	D-WP(C)/20515/2024 WP(C)/11869/2024	LAXMIDHAR PADHI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
306	D-WP(C)/17358/2024 WP(C)/11870/2024	NEELAKANTHA BADU @ BADU NEELAKANTHA VS	SAKTIDHARA MISHRA VS	// 0

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307	D-WP(C)/20517/2024 WP(C)/11871/2024	STATE OF ODISHA LAXMIDHAR PADHI VS	PRABODHA CHANDRA NAYAK VS	// // 0
308	D-WP(C)/20284/2024 WP(C)/11872/2024	STATE OF ODISHA KRIYA YOGA FOUNDATION TRUST, BBSR VS	AMIT PRASAD BOSE VS	// // 0
309	D-WP(C)/20003/2024 WP(C)/11873/2024	STATE OF ODISHA BHASKAR JENA VS	SARBESWAR BEHERA VS	// // 0
310	D-WP(C)/16404/2024 WP(C)/11874/2024	STATE OF ODISHA NAGENDRANATH DAS MOHAPATRA VS	SUJATA JENA VS	// // 0
311	D-WP(C)/18955/2024 WP(C)/11875/2024	STATE OF ODISHA BIPRA CHARAN SAHU VS	ASHOK DAS VS	// // 0
312	D-WP(C)/19150/2024 WP(C)/11876/2024	THE ADDL COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM M/S. ORISSA STEVEDORES LTD, CTC. VS	KAJAL SAHOO VS	// // 0
313	D-WP(C)/19826/2024 WP(C)/11877/2024	DEPUTY DIRECTOR OF INCOME TAX, CENTRALIZED PROCESSING CENTRE, IT DEPTT. DAYANIDHI PATRO VS	PRABHAT KUMAR DASH VS	// // 0
314	D-WP(C)/20902/2024 WP(C)/11878/2024	STATE OF ODISHA KUNAL PATRA VS	SUBHAM SHARMA VS	// // 0
315	D-WP(C)/13480/2024 WP(C)/11879/2024	STATE OF ODISHA.ADDL.CHIEF SECY TO GOVT. BHOJARAJ SAHU VS	RAMESH CHANDRA MISHRA VS	// // 0
316	D-WP(C)/20943/2024 WP(C)/11880/2024	STATE OF ODISHA SOVAGINI DEEPA VS	LAXMIKANTA MOHANTY VS	// // 0
317	D-WP(C)/13897/2024 WP(C)/11881/2024	STATE OF ODISHA SHYAMA SUNDAR BEHERA VS	MAHENDRA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/20913/2024 WP(C)/11882/2024	SHERIN BEGUM VS DISTRICT MAGISTRATE CUM COLLECTOR, GANJAM	BIDYADHAR PRADHAN VS	// 0 //
319	D-WP(C)/19438/2024 WP(C)/11883/2024	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
320	D-WP(C)/15184/2024 WP(C)/11884/2024	MAHEBUB ALLAM VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
321	D-WP(C)/20476/2024 WP(C)/11885/2024	M/S. GET HEAVEN HOMES (P) LTD., BBSR VS THE SECY., ODISHA REAL ESTATE APPELLATE TRIBUNAL , BBSR	TIGMANSHU PATNAIK VS	// 0 //
322	D-WP(C)/16949/2024 WP(C)/11886/2024	KRISHNAKANTA DAS VS UNION BANK OF INDIA, PURI	RASHMI RANJAN SWAIN VS	// 0 //
323	D-WP(C)/20434/2024 WP(C)/11887/2024	GOVERNING BODY OF MAHARSHI COLLEGE OF NATURAL LAW, BBSR VS JANAKI GHADEI	PAMI RATH VS	// 0 //
324	D-WP(C)/20873/2024 WP(C)/11888/2024	CHANDAN KARAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
325	D-WP(C)/18780/2024 WP(C)/11889/2024	P.SUBBA RAO VS STATE OF ODISHA	DR. NIRANJAN NAYAK VS	// 0 //
326	D-WP(C)/19471/2024 WP(C)/11890/2024	SAMUEL MALLICK VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
327	D-WP(C)/20137/2024 WP(C)/11891/2024	M/S SICAL LOGISTICS LTD. VS UNION OF INDIA	SUPRATIK ACHARYA VS	// 0 //
328	D-WP(C)/20882/2024 WP(C)/11892/2024	PRATIVA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
329	D-WP(C)/20950/2024	NILIMA KUMARI DEBNATH	UMA CHARAN MISHRA	//

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	WP(C)/11893/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/20974/2024 WP(C)/11894/2024	BRAJA KISHORE MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
331	D-WP(C)/20858/2024 WP(C)/11895/2024	BIKARTAN ACHARYA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
332	D-WP(C)/20945/2024 WP(C)/11896/2024	PRAHALLAD PAN VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
333	D-WP(C)/20951/2024 WP(C)/11897/2024	BHESAJ BARIK VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
334	D-WP(C)/20297/2024 WP(C)/11898/2024	LABANYABATI SAHU VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMN., BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
335	D-WP(C)/20955/2024 WP(C)/11899/2024	PURUSOTTAM SAHU VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
336	D-WP(C)/20168/2024 WP(C)/11900/2024	PRAFULLA SWAIN @ PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
337	D-WP(C)/21034/2024 WP(C)/11901/2024	MR D GOVINDA RAO VS THE CHAIRMAN, DEPT. OF ATOMIC ENGERGY, MUMBAI	SOUMYA MISHRA VS	// 0 //
338	D-WP(C)/20845/2024 WP(C)/11902/2024	UJWAL KUMAR DEY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
339	D-WP(C)/20853/2024 WP(C)/11903/2024	KAILASH CHANDRA SINGH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
340	D-WP(C)/21053/2024 WP(C)/11904/2024	RAJENDRA MAJHI VS	SAURAV TIBREWAL VS	// 0

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341	D-WP(C)/20651/2024 WP(C)/11905/2024	STATE OF ODISHA GOPAL KRISHNA PATNAIK VS	SUBASH CHANDRA TRIPATHY VS	// // 0
342	D-WP(C)/19440/2024 WP(C)/11906/2024	STATE OF ODISHA ORIENT PAPER MILLS, BBSR VS	DEEPAK KUMAR PANI VS	// // 0
343	D-WP(C)/19078/2024 WP(C)/11907/2024	STATE OF ODISHA JATINDRA PATNAIK VS	RANJIT MOHANTY VS	// // 0
344	D-WP(C)/21008/2024 WP(C)/11908/2024	STATE OF ODISHA GANGADHAR MOHAPATRA VS	BISWAJIT SAHOO VS	// // 0
345	D-WP(C)/20743/2024 WP(C)/11909/2024	STATE OF ODISHA KALINGA PANDA VS	BANABIHARI RAY VS	// // 0
346	D-WP(C)/20538/2024 WP(C)/11910/2024	STATE OF ODISHA PRADIPTA KUMAR DAS VS	SURENDRA KUMAR SAHOO VS	// // 0
347	D-WP(C)/20770/2024 WP(C)/11911/2024	STATE OF ODISHA NARESH CHANDRA SWAIN VS	TANMAY MISHRA VS	// // 0
348	D-WP(C)/20555/2024 WP(C)/11912/2024	STATE OF ODISHA M/S ROYAL INFINITY MULTIVENTURES(P) LTD, TALCHER VS	ASHOK KUMAR MOHANTY VS	// // 0
349	D-WP(C)/20892/2024 WP(C)/11913/2024	ADDL.COMMISSIONER GST AND CENTRAL EXCISE COMMISSIONERATE, ROURKELA TAPASWINI ROUT VS	SASWATI MOHAPATRA VS	// // 0
350	D-WP(C)/20854/2024 WP(C)/11914/2024	STATE OF ODISHA BHANUCHARAN PANDA VS	PRAVAT KUMAR PANDA VS	// // 0
351	D-WP(C)/20303/2024 WP(C)/11915/2024	STATE OF ODISHA SACHIDANANDA MANTRY ALIAS MANTRI VS	PRADEEPTA KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/20849/2024 WP(C)/11916/2024	NARENDRA KUMAR DANDAPAT VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
353	D-WP(C)/16831/2024 WP(C)/11917/2024	NABIN CHANDRA MANDAL VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
354	D-WP(C)/20948/2024 WP(C)/11918/2024	PRAFULLA KUMAR BISI VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
355	D-WP(C)/19074/2024 WP(C)/11919/2024	SUBHASINI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
356	D-WP(C)/20985/2024 WP(C)/11920/2024	NIBEDITA MOHAPATRA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
357	D-WP(C)/16491/2024 WP(C)/11921/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
358	D-WP(C)/20992/2024 WP(C)/11922/2024	M/S PANDA MEDICAL STORE, BALANGIR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
359	D-WP(C)/20822/2024 WP(C)/11923/2024	SUDAM NAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
360	D-WP(C)/20971/2024 WP(C)/11924/2024	TOPHAN KUMAR NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
361	D-WP(C)/8707/2024 WP(C)/11925/2024	MANOJ KUMAR PATTNAIK VS REGIONAL PROVIDENT FUND COMMISSIONER, KEONJHAR	ABHILASH MISHRA VS	// 0 //
362	D-WP(C)/20826/2024 WP(C)/11926/2024	NIRANJANA PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
363	D-WP(C)/17278/2024	DILLIP KUMAR SAHOO	SAYED SHAHZEB ALI	//

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	WP(C)/11927/2024	VS UNION OF INDIA	VS	() //
364	D-WP(C)/20764/2024 WP(C)/11928/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// () //
365	D-ABLAPL/10327/2024 ABLAPL/4812/2024	HRUDANANDA PAL VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	//0 () //
366	D-ABLAPL/13728/2024 ABLAPL/4813/2024	ANANTA NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	CHANDANPUR /334 /2021 () //
367	D-ABLAPL/13678/2024 ABLAPL/4814/2024	SUNIL KUMAR SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NANDANKANAN /102 /2022 () //
368	D-ABLAPL/13768/2024 ABLAPL/4815/2024	SUSHANTA NAYAK @ SANATAN NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	COLLIERY /213 /2022 () //
369	D-ABLAPL/13736/2024 ABLAPL/4816/2024	CHANDAN @ CHANDAN CHAKRABARTI PADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /254 /2023 () //
370	D-ABLAPL/13745/2024 ABLAPL/4817/2024	GHUNTA @ MANORANJAN KHILAR VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /337 /2024 () //
371	D-ABLAPL/13697/2024 ABLAPL/4818/2024	CHITTARANJAN GIRI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /102 /2024 () //
372	D-ABLAPL/13749/2024 ABLAPL/4819/2024	CHANDRAKANTA BEHERA VS STATE OF ODISHA	LAXMIDHAR DASH VS	KHAIRA /98 /2024 () //
373	D-ABLAPL/13771/2024 ABLAPL/4820/2024	SURYAKANTA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BANARAPAL /118 /2024 () //
374	D-ABLAPL/13764/2024 ABLAPL/4821/2024	S.K. IMRAN @ SEK IMRAN VS	SANDEEP RAJ PANDA VS	GHATAGAON /121 /2023 ()

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375	D-ABLAPL/13775/2024 ABLAPL/4822/2024	STATE OF ODISHA AMIYA KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	// KUAKHIA /193 /2024 () //
376	D-ABLAPL/13803/2024 ABLAPL/4823/2024	BHABANI SANKAR BAL @ BHABANI SHANKAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	AIRPORT /410 /2023 () //
377	D-ABLAPL/13811/2024 ABLAPL/4824/2024	BANDHAN @ BADRI NARAYAN MOHANTY VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /163 /2024 () //
378	D-ABLAPL/13812/2024 ABLAPL/4825/2024	SANTOSH DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /55 /2024 () //
379	D-ABLAPL/13797/2024 ABLAPL/4826/2024	RABINDRA SAMAL VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	KUAKHIA /179 /2024 () //
380	D-ABLAPL/13799/2024 ABLAPL/4827/2024	RANJAN KUMAR JENA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SIMULIA /110 /2024 () //
381	D-ABLAPL/13005/2024 ABLAPL/4828/2024	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	KENDRAPARA SADAR /253 /2024 () //
382	D-ABLAPL/13818/2024 ABLAPL/4829/2024	RAJ NARAYAN BEHERA @ RAJENDRA BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BHADRAK TOWN /171 /2024 () //
383	D-ABLAPL/13800/2024 ABLAPL/4830/2024	JAYA MALLIK @ JANMEJAYA MALLIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /126 /2024 () //
384	D-ABLAPL/12053/2024 ABLAPL/4831/2024	BRAMHASANKAR SAMANTRA @ TITU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /302 /2024 () //
385	D-ABLAPL/13581/2024 ABLAPL/4832/2024	MADHUSUDAN SAHU @ MADHU SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	RAMPUR (SONEPUR) /101 /2024 () //

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386	D-ABLAPL/12754/2024 ABLAPL/4833/2024	PRASANTA PATEL @ PRASANTA PUTEL VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA TOWN /186 /2021 () //
387	D-ABLAPL/13371/2024 ABLAPL/4834/2024	ANKURA MALIK VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	BARI /155 /2024 () //
388	D-ABLAPL/13610/2024 ABLAPL/4835/2024	ANILA SWAI VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /653 /2023 () //
389	D-ABLAPL/13097/2024 ABLAPL/4836/2024	AKASH NAYAK VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /410 /2023 () //
390	D-ABLAPL/13394/2024 ABLAPL/4837/2024	NARENDRA KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	PADMAPUR /58 /2024 () //
391	D-ABLAPL/13699/2024 ABLAPL/4838/2024	CHANDAN PRADHAN VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	KENDRAPARA SADAR /251 /2024 () //
392	D-ABLAPL/10144/2024 ABLAPL/4839/2024	BIKASH MOHARANA VS STATE OF ODISHA	MOHENDRA DALAI VS	NISCHINTAKOILI /157 /2023 () //
393	D-ABLAPL/13778/2024 ABLAPL/4840/2024	PRAFULA PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /179 /2024 () //
394	D-ABLAPL/13870/2024 ABLAPL/4841/2024	LALIT SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /163 /2022 () //
395	D-ABLAPL/13464/2024 ABLAPL/4842/2024	JHASHAKETAN PATRA@JHASAKETAN PATRA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KEONJHAR TOWN /47 /2022 () //
396	D-ABLAPL/13521/2024 ABLAPL/4843/2024	S. RAMAYA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	GOPALPUR /465 /2023 () //
397	D-ABLAPL/13848/2024	BIKASH SAHOO @ BIKASH KU. SAHOO	ANIRUDHA DAS	DHENKANAL SADAR /445 /2014

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	ABLAPL/4844/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/13874/2024 ABLAPL/4845/2024	LALIT SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /125 /2023 () //
399	D-ABLAPL/13846/2024 ABLAPL/4846/2024	SURENDRA ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	RAGHUNATHPALI /240 /2024 () //
400	D-ABLAPL/13549/2024 ABLAPL/4847/2024	RAMAKANTA KHATUA @ PAPU VS STATE OF ODISHA	ASISH CHANDRA RATH VS	CUTTACK SADAR /237 /2024 () //
401	D-ABLAPL/13880/2024 ABLAPL/4848/2024	SITARAM KHATUA VS STATE OF ODISHA	SATYABRATA PANDA VS	SONEPUR /122 /2018 () //
402	D-ABLAPL/13832/2024 ABLAPL/4849/2024	SUKANTA KISHORE MANSINGH VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	RAJKANIKA /213 /2017 J.M.F.C.,AUL(Kendrapara) GR/0000350/2017
403	D-ABLAPL/13835/2024 ABLAPL/4850/2024	IMTAJ KHAN VS STATE OF ODISHA	BHARAT JALLI VS	BANAPUR P.S. /104 /2024 () //
404	D-ABLAPL/13840/2024 ABLAPL/4851/2024	BABULA NAIK @ KALIA NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTABANIA PS /16 /2024 () //
405	D-ABLAPL/13828/2024 ABLAPL/4852/2024	SASIKANTA SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /191 /2019 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000127/2019
406	D-ABLAPL/13831/2024 ABLAPL/4853/2024	RAJENDRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /128 /2024 () //
407	D-ABLAPL/12874/2024 ABLAPL/4854/2024	DURJA KHEMUNDU @ DURYADHAN KHEMUNDU VS STATE OF ODISHA	MAHES DAS VS	MACHHKUND /78 /2019 () //
408	D-ABLAPL/13414/2024 ABLAPL/4855/2024	SANJAY KUMAR NAIK VS	ABHAS MOHANTY VS	PURIGHAT /89 /2024 ()

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409	D-ABLAPL/11190/2024 ABLAPL/4856/2024	STATE OF ODISHA KAILASH CHANDRA NAYAK @ KAILASH NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// SORO /228 /2024 ()
410	D-ABLAPL/13026/2024 ABLAPL/4857/2024	STATE OF ODISHA DROUPADI NAIK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// BARAMBA /46 /2024 ()
411	D-ABLAPL/12837/2024 ABLAPL/4858/2024	STATE OF ODISHA JITENDRA PRASAD SINGH VS STATE OF ODISHA	AMITABH MISHRA VS	// / /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0005650/2023